



# Haryana State Pollution Control Board

REGIONAL OFFICE, LALA NEMI CHAND SINGHAL ENCLAVE, SOHNA ROAD  
NEAR PUNJAB NATIONAL BANK, DHARUHERA

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HSPCB/DHR/2020/...1494

Dated 10/7/2020

To

The Registrar,  
National Green Tribunal,  
Faridkot House, Copernicus Road,  
New Delhi

**Sub.- Submission of Progress Report and Request for extension of time-line upto December 15, 2020, for submission of the Final Report and Action Taken Report, in compliance orders of Hon'ble NGT dated 11.02.2020 in the matter of OA No. 599 of 2019 titled as Bishamber Singh Vs. State of Haryana.**

Respected Sir,

With reference to the above, kindly find attached herewith the Progress Report of the Joint Committee and Haryana State Pollution Control Board, in compliance orders of Hon'ble NGT dated 11.02.2020 in the matter of OA No. 599 of 2019 titled as Bishamber Singh Vs. State of Haryana.

Submitted for the consideration of Hon'ble NGT.

10/7/2020  
Regional Officer,  
HSPCB  
Dharuhera Region  
PCB Nominee vide  
Hon'ble NGT order  
dated 11.02.2020

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA No.599 of 2019

IN THE MATTER OF:

Bishamber Singh ... Applicant

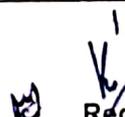
Versus

State of Haryana & Ors. ... Respondent

PROGRESS REPORT ON BEHALF OF JOINT COMMITTEE AND HARYANA STATE  
POLLUTION CONTROL BOARD (HSPCB) IN COMPLIANCE OF ORDER DATED  
11.02.2020

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Regional Officer  
Dharuhera Region

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**Progress Report in compliance orders of Hon'ble NGT dated 11.02.2020 in the matter of OA No. 599 of 2019 titled as Bishamber Singh Vs. State of Haryana and request for Extension of Time-line for submission of the Final Report.**

The grievance in the Original Application 599/2019 relates to operation of mineral grinding units without any siting criteria in Village Bayal, District Mahendergarh, Haryana. As per applicant, the mineral grinding units are adjacent to school, health center and Aravali plantation. Operation of mineral grinding units is causing air pollution and illegal ground water extraction. The grievance in the application submitted by the applicant is that there are no siting criteria for establishment of mineral grinding industry prepared or notified by the Haryana State Pollution Control Board.

After considering the report of the Joint Committee in this matter, Hon'ble NGT vide its order dated 11.02.2020, directed as under:

*"4. In view of the above, let a proper siting criteria be laid down with reference to all relevant norms and carrying capacity be conducted of the area in terms of number of such units which can be sustained without violating the prescribed environment norms and the locations at which such units can be permitted. Action be taken based on such criteria and study.*

*5. The compliance of environmental norms by individual units may also be examined in the light of pollution control devices installed and further safeguards which need to be followed. The State Pollution Control Board to compete and impose Environment Compensation in accordance with law against the units not meeting the norms besides taking other statutory action.*

*The representative of the District Magistrate henceforth should be of the rank of ADM and PCB nominee may be its Member Secretary. The Committee may check the working of the stone crushing and grinding when they operate at optimum capacity."*

In compliance of the Orders of Hon'ble NGT, District Magistrate, Mahendragarh, nominated Dr. Manish Nagpal, HCS, ADC, as member of the Joint Committee. Shri. Kamaljit Singh, RO, HSPCB, Dharuhera, was nominated as member of the District Level Joint Committee, by HSPCB. The Member Secretary, HSPCB who was also proposing to inspect the mineral grinding units could not proceed so due to COVID-2019 restrictions and the Regional Officer of Dharuhera, on behalf of the Board, undertook the inspection accordingly.

**The Progress made by the Joint Committee and Haryana State Pollution Control Board (HSPCB), in this matter, is submitted as follows:**

**Progress made by Joint Committee:**

*The Joint Committee was directed by Hon'ble NGT, to check the working of stone crushing and grinding when they operate at optimum Capacity.*

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12/3

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Accordingly, the Joint Committee comprising of the following members, visited Village Bayal on 8/7/2020, for Inspection of Mineral Grinding Units.

- i. Dr. Manish Nagpal, HCS, Additional Deputy Commissioner, Mahendragarh
- ii. Dr. Narender Sharma, Additional Director, CPCB, Delhi
- iii. Shri. Kamaljit Singh, RO, HSPCB, Dharuhera

Sh. Mohit Moudgil, AEE, Dharuhera Region, HSPCB and Assistant Mining Engineer, Narnaul, District Mohindergarh, were also present with the team during visit.

**Findings** of the Joint Committee are as follows:

- a) 35 Mineral Grinding Units located at Village Bayal were visited by the Joint Committee.
- b) None of the mineral grinding Units were found to operate both Stone Crushing and Grinding Sections.
- c) Only One Unit M/s. Laxmi Minerals, Khewat No. 333, Khatoni No. 421, Mustil NO. 40, Kila No. 2/2, VPO-Bayal, Narnaul was found to operate only grinding section.
- d) There was no stock of Stone lying with any of the mineral grinding units except one M/s. Yogesh Mineral, Khewat no. 322, Khatoni No. 407/410, Bayal, Narnaul, Distt.- Mohindergarh.
- e) As informed by the mineral grinding units, the industry is not into regular operation due to i) Shortage of manpower on account of Covid 19 pandemic and ii) being dry process, the industry can not be operated regularly due to rains.

The details of the 35 mineral grinding units visited by the Joint Committee, are summarized in the Table 1 (**Annexure-1**)

Nodal Officer of HSPCB, approached "Dakshin Haryana Industrialists Association" VPO Bayal, Distt. Mohindergarh for obtaining the manufacturing plan of mineral grinding units, in order to comply with the directions of Hon'ble NGT w.r.t. checking the working of stone crushing and grinding when they operate at optimum Capacity. It was informed by the Association vide letter dated 08/7/2020 (**Annexure-2**) that mineral grinding units are expected to start operating at optimum capacity after 15<sup>th</sup> September, 2020, once rainy season is over.

Assistant Mining Engineer, Narnaul, Distt. Mohindergarh has also been requested by Nodal Officer, HSPCB, to provide the detail of input raw material (Bajri and Stone separately) & Quantity of end product sold, for the last three months w.r.t. individual Mineral Grinding units located at village Bayal alongwith the details of the permission granted to individual units by mining Department , for the reference of the Joint Committee (**Annexure-3**)

**Progress made by Haryana State Pollution Control Board (HSPCB):**

HSPCB was directed by Hon'ble NGT to :

- i. Lay down a proper siting criteria with reference to all relevant norms.

Handwritten initials/signature

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- ii. *Conduct carrying capacity of the area in terms of number of such units which can be sustained without violating the prescribed environment norms and the locations at which such units can be permitted. Action be taken based on such criteria and study.*
- iii. *To impose Environment Compensation in accordance with law against the units not meeting the norms besides taking other statutory action*

1. The matter regarding laying down of sitting criteria is under consideration of the Technical Advisor Committee of Haryana State Pollution Control Board (**Annexure-4**).
2. The 35 Nos. mineral grinding unit were inspected by the team of officers after the order dated 02.07.2019. Show cause notices were issued by HSPCB to the Units, which were found non-compliant, for closure and imposing the Environmental Compensation on the individual mineral grinding units on the basis of violations observed during inspection. The detail of the show cause notices issued and Environmental Compensation imposed on the mineral grinding is summarized as **Annexure-5**.

**Submission for extension of time-line for submission of the Report:**

In view of the fact that the mineral grinding units located in Village Bayal have not come into optimum operation post-Covid 19 lockdown and due to onset of rainy season, the mineral grinding units are expected to restore continuous operation of stone crushing and grinding facilities, after September 15, 2020, as indicated by "Dakshin Haryana Industrialists Association", *it is humbly submitted that: Extension of time-line by 03 months after restoration of operation of mineral grinding industry at Village Bayal i.e. upto December 15, 2020, may kindly be granted to the Joint Committee and HSPCB, for submission of final report to Hon'ble NGT, in this matter.*

Submitted for the consideration of Hon'ble NGT.

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**For and on the behalf of**  
Joint Committee and Haryana State Pollution Control Board (HSPCB)

**Regional Officer, HSPCB, Dharuhera**

July 10, 2020

A team of officer Additional Deputy Commissioner, Mohindergarh at Narnaul, Sh. Narender Sharma, Additional Director, CPCB, New Delhi, Sh. Kamaljit Singh, Regional Officer, Dharuhera, Sh. Mohit Moudgil, AEE, Dharuhera Region and Assistant Mining Engineer, Narnaul, District Mohindergarh visited the site on 08.07.2020. The status of the Mineral Grinding Units is as under:-

Sr. No.	Name and address of the unit	Date of Inspection	Remarks
1	Baba Rup Das Mineral, Khewat No. 18, Khatoni No. 30, Mustil No. 41//9/2 (2-4), 12 (8-0) Bayal, Narnaul	08.07.2020	Lying Closed
2	Yogesh Mineral, Khewat no. 322, Khatoni No. 407/410, Bayal, Narnaul, Distt.- Mohindergarh	08.07.2020	Lying Closed
3	Ram Ram Ji Minerals, Kila no. 17/22/2 (3-4), 33/2 (6-8), 7 (8-0) Vill-Bayal, Narnaul Distt- Mohindergarh	08.07.2020	Lying Closed
4	Krishna Minerals, Khewat No. 325, Khatoni No. 425, Vill-Bayal, Narnaul, Distt- Mohindergarh	08.07.2020	Lying Closed
5	Shri Krishna Minerals, 63//16, Vill-Bayal, Narnaul, Distt-Mohindergarh	08.07.2020	Lying Closed
6	Satyapal Minerals, Khewat No. 314, Khatoni No. 385, Kila No. 40//5/2 (3-14) Vill;-Bayal, Narnaul Distt-Mohindergarh	08.07.2020	Lying Closed
7	Shri Vishwakarma Mineral Products, Khewat No. 319, Khatoni No. 397, Mustil No. 33//10 (0-12), 34//5 (5-1), 6 (0-1) Vill. Bayal, Tehsil Narnaul, Distt. Mahendragarh, Haryana	08.07.2020	Lying Closed
8	Khushi Minerals Unit II, Kila No. 41//9/1 (4-9) Vill-Bayal, Tehsil-Narnaul Distt- Mohindergarh	08.07.2020	Lying Closed
9	Hare Krishan Mineral, M. No. 41 Kila No. 3(5-0) at Village-Bayal, Nangal Choudhary, Narnaul,	08.07.2020	Lying Closed
10	Shri Balaji Minerals, M. No./ Kila No. 41//1/2(3-0) & 2(6-0) at Village-Bayal, Nangal Choudhary, NNL	08.07.2020	Lying Closed
11	RADHEY RADHEY MINERALS Khewat No. 319, Khatoni No. 397, M.No.- 64, Kila No. 16 min West (6-2) & 17 min East (5-18) at Vill-Bayal, Nangal Chaudhary, Distt- Mohindergarh	08.07.2020	Lying Closed
12	SHREE JEE MINERALS, Khewat No. 347, M.No. 40, Kila No.10 (8-0) at Vill-Bayal, Nangal Chaudhary, Distt-Mohindergarh	08.07.2020	Lying Closed
13	Vikas Minerals, Khewat No. 333, Khatoni No. 422, Mustil No. 40//15 (3-18), 14 (4-2) VPO Bayal, Narnaul	08.07.2020	Lying Closed
14	New Yadav Minerals, VPO- Bayal, Narnaul	08.07.2020	Lying Closed
15	Aditi Minerals Udyog. Khewat No. 296, Khatoni No. 381, Kila No. 44//9, Bayal, Narnaul	08.07.2020	Lying Closed
16	Ashoka Minerals, Rect//Kila No. 40//4 in the revenue state of Vill- Bayal, Narnaul:-	08.07.2020	Lying Closed
17	Balaji Minerals Co., Khewat No. 18, Khatoni No. 30, Mustil No. 41, Kila No. 16 (7-0), 25 (5-7), Vill- Bayal, Narnaul	08.07.2020	Lying Closed
18	Deepak Minerals, Khewat No. 333, Khatoni No. 421, Rect//Kila No. 40//3/2(3-0), 7(9-0), 8(8-0) in the revenue state of Vill- Bayal, Narnaul, Mohindergarh	08.07.2020	Lying Closed
19	Khagendra Minerals, Khewat No. 296 Khatoni No. 381, Mustil No. 41/4.6, 42//1/2, 10/2, 41//15/3, 44//9, 12/2, 13 Vill- Bayal, Narnaul	08.07.2020	Lying Closed
20	Lord Krishna Earth Minerals, Khewat No. 322, Khatoni No. 407, Kila No. 40/7, 14 VPO_Bayal, Narnaul	08.07.2020	Lying Closed
21	Priya Minerals, Khewat No. 322, Khatoni No. 487, 40//15, 41//11, VPO- Bayal, Narnaul	08.07.2020	Lying Closed
22	Shiv Minerals, Khewat No. 18 Khatoni No. 30, Kila No. 41//12, 13, Bayal, Narnaul	08.07.2020	Lying Closed
23	Shri Shyam Minerals, Khewat No. 18, Khatoni No. 30, 40//14, 15 Vill- Bayal, Narnaul	08.07.2020	Lying Closed
24	Ajay Minerals Co., Khewat No. 257, Khatoni No. 325, 34//24, 43//4, Narnaul Road, Bayal	08.07.2020	Lying Closed
25	Hari Om Industries, Khewat No. 216, Khatoni No. 266, 64//24, 25, Bayal Road, Panchota, Bayal	08.07.2020	Lying Closed
26	Khushi Minerals, Khewat No. 312, Khatoni NO. 397, Mustil/ Kila No. 73//4, Vill- Bayal, Narnaul	08.07.2020	Lying Closed
27	Rathi Mineral & Chemicals, Khewat No. 23, Khatoni No. 47, Mustil No. 74, 4/1, 7/2 (1-4), 8 (0-8) Bayal, Narnaul	08.07.2020	Lying Closed
28	Jai Devi Minerals, Khewat No. 296 Khatoni No. 381, Mustil No. 34//5.6, 33//10, Village - Bayal, Narnaul	08.07.2020	Lying Closed
29	Laxmi Minerals, Khewat No. 333, Khatoni No. 421, Mustil NO. 40, Kila No. 2/2, VPO- Bayal, Narnaul	08.07.2020	Operational Only grinding section
30	Rama Minerals Company, Khewat No. 376, Khatoni No. 479, Mustil/ Kila No. 72//22 (8-0), Bayal, VPO-Narnaul	08.07.2020	Lying Closed
31	Santosh Minerals, 41//11/2, 12//1 VPO-Bayal, Narnaul	08.07.2020	Lying Closed
32	Sharp Earth Minerals Pvt. Ltd., Khewat No. 298, Khatoni No. 381, Mustil NO. 33//10 (5-4), 34//5 (8-0), 6 (8-0), 7/1 (3-8), Vill- Bayal, Narnaul	08.07.2020	Lying Closed
33	Shiv Shakti Minerals, Khewat No. 312, Khatoni No. 397, Mustil No. 73//3, 4, VPO- Bayal, Narnaul	08.07.2020	Lying Closed
34	Shree Ganesh Minerals Industries, Khewat No. 322, Khatoni No. 407, 41//10/3, 11, Narnaul Road, Bayal	08.07.2020	Lying Closed
35	Shri Jagdamba Minerals, Narnaul Road, Bayal (Lease on Panchyat Land)	08.07.2020	Lying Closed

Regd. No. NNL/8 of 2008-2009

dhia

Cell : 9414248405  
E-mail : dr.mandeep1977@gmail.com**DHAKSHIN HARYANA INDUSTRIALISTS ASSOCIATION**

V.P.O, Bayal, Teh. Nangal choudhary, Distt. M/Garh. Pin. 1233023

President  
Dr. Mandeep Lamba  
M. 9467829777Petron  
Anil Aggerwal  
M. 9416065501Secretary  
Er. Anil Yadav  
M. 8168114415

Ref. No. ....

Dated 08/07/2020

सेवा में

श्रीमान पर्यावरण अभियन्ता महोदय  
हरियाणा राज्य प्रदूषण कंट्रोल बोर्ड  
धारुछडा, हरियाणाविषय - कोविड 19 एवं वर्षा के कारण ग्राइन्डिंग यूनिट का सुचारु रूप से  
न चलना।

श्रीमान जी,

उपरोक्त विषय में निवेदन है कि निम्न कारणों से  
हमारी ग्राइन्डिंग यूनिट 15 सितम्बर 2020 तक सुचारु रूप  
से नहीं चल पा रही है।

- (1) COVID 19 की वजह से।
- (2) मजदूर पलायन कर गए जिसमें अन्ने से देरी हो रही है रेलगाडी  
न चलने से।
- (3) वर्षा के कारण 2-3 महीने मोसचर की वजह से यूनिट ना के बराबर  
ही चल पाती है।
- (4) वर्षा के सीजन में हमारा माल भीग जाता है जिसकी वजह से हम लगी  
को काफी आर्थिक नुकसान उठाना पड़ता है।

इसलिए आपसे निवेदन है कि आगामी दौरा 15 सितम्बर के बाप करने  
की कृपा करें ताकि सही यूनिट चलती हुई मिले और सम्पत्ति हो सके।

सधन्यताय

प्राप्ति


डा० मन्दीप लाम्बा  
प्रधान



## Haryana State Pollution Control Board

REGIONAL OFFICE, LALA NEMI CHAND SINGHAL ENCLAVE, SOHNA ROAD  
NEAR PUNJAB NATIONAL BANK, DHARUHERA  
Tele Fax: 01274-244241

E-Mail: [hspcbodr@gmail.com](mailto:hspcbodr@gmail.com)

HSPCB/DHR/2020/1451

Dated 8/7/2020

To,

The Assistant Mining Engineer  
Narnaul, District Mohindergarh

Sub.- Detail of input raw material (Bazri and Stone separately) and sale for the last 03 months of the Mineral Grinding Units situated in Village Bayal, Nangal Chaudhary, District Mohindergarh.

Ref.- In OA No. 599 of 2019 titled as Bishamber Singh Versus State of Haryana in the Hon'ble National Green Tribunal, New Delhi.

In the subject noted above you are requested to provide the detail of input raw material (Bazri and Stone separately) & Quantity of end product sold, for the last three months w.r.t. individual Mineral Grinding units located at village Bayal and the details of the permission granted to individual units by mining Department.

  
Regional Officer  
Dharuhera Region



**HARYANA STATE POLLUTION CONTROL BOARD**  
**C-11, SECTOR-6, PANCHKULA**  
Ph- 0172-2577870-73, Fax No. 2581201  
E-mail: hanchhuzardouawh@rediffmail.com

No. HSPCB/HWM/DHR-635/2020/189

Dated: 2/3/2020

To

The Sr. Environmental Engineer-1(HQ)  
Planning Cell, HSPCB.

FTMS  
15.079

**Subject - Agenda for specifying the minimum area of level required for establishing mineral grinding units and alternate measures for old units.**

Kindly refer to the subject noted above.

Please find enclosed herewith a copy of agenda for specifying the minimum area of level required for establishing mineral grinding units and alternate measures for old units.

In view of above, you are requested to place the matter before the TAC for its consideration in its next meeting.

DA/As Above

Sr. Environmental Engineer (HQ)  
For HSPCB

D/c

**Agenda for specifying the minimum area of level required for establishing mineral grinding units and alternate measures for old units.**

Hon'ble NGT vide order dated 11.02.2020 regarding OA No. 599/2019 titled as Bishamber Singh Vs State of Haryana in the Hon'ble NGT, New Delhi, has provided in the Notification (**Annexure 1**)

1. Let the proper siting criteria be laid down with reference to all relevant norms and carrying capacity be conducted of the area in terms of number of such units which can be sustained without violating the prescribed environment norms and the locations at which such units can be permitted. Action be taken based on such criteria and study.
2. The compliances of environment norms by individual units may also be examined in the light of pollution control devices installed and further safeguards which need to be followed. The State pollution Control Board to compete and impose Environment Compensation in accordance with law against the units not meeting the norms besides taking other statutory action. The representative of the District Magistrate henceforth should be of the rank of ADM and PCB nominee may be its Member Secretary. The Committee may check the working of the stone crushing and grinding when they operate at optimum capacity.

Further, as per recommendation of RO Dharuhera, (**Annexure-II**) the guidelines of HSPCB for establishing mineral grinding units, there is only one siting criteria for distance of 100 meter from National Highway/State Highway. No other siting criteria w.r.t. distance from schools, hospitals, national park protected area, abadi area, water body and other public sensitive places etc have been specified in the existing guidelines. (**Annexure-III**)

The mineral grinding industry is not just a grinding industry but a combination of stone crusher and stone grinding. However HSPCB, while granting CTE/CTO considered these units as grinding unit only and not a stone crushing units. Therefore siting criteria of stone crusher was not applied for granting Consent to Establish.

In view of this, framing stringent siting criteria for mineral grinding units involving both stone crushing and grinding activities becomes extremely important in this case.

There are no. of mineral grinding units are operational in Rajasthan. Proper siting criteria has been formulated and implemented for the Mineral Grinding Industries by Rajasthan State Pollution Control Board HSPCB may refer to these siting criteria implemented by RSPCB. (**Annexure-IV**)

The above said matter is approved by the Competent Authority to put up the case to the TAC so the matter is placed before the TAC for considering the specifying the minimum area of level required for establishing mineral grinding units and alternate measures for old units.

Sr. No.	Name and address of the unit	Date of Inspection	Date of SCN	Reply of the unit dated	Amount of EC Imposed
1	Baba Rup Das Mineral, Khewat No. 18, Khatoni No. 30, Mustil No. 41//9/2 (2-4), 12 (8-0) Bayal, Narnaul	26.09.2019	13.12.2019	03.01.2020	625000
2	Yogesh Mineral, Khewat no. 322, Khatoni No. 407/410, Bayal, Narnaul, Distt.- Mohindergarh	27.09.2019	13.12.2019	03.01.2020	618750
3	Ram Ram Ji Minerals, Kila no. 17/22/2 (3-4), 33/2 (6-8), 7 (8-0) Vill-Bayal, Narnaul Distt-Mohindergarh	03.10.2019	13.12.2019	03.01.2020	581250
4	Krishna Minerals, Khewat No. 325, Khatoni No. 425, Vill-Bayal, Narnaul, Distt-Mohindergarh	27.09.2019	13.12.2019	03.01.2020	618750
5	Shri Krishna Minerals, 63//16, Vill-Bayal, Narnaul, Distt-Mohindergarh	27.09.2019	13.12.2019	03.01.2020	618750
6	Satyapal Minerals, Khewat No. 314, Khatoni No. 385, Kila No. 40//5/2 (3-14) Vill;-Bayal, Narnaul Distt-Mohindergarh	26.09.2019	13.12.2019	03.01.2020	625000
7	Shri Vishwakarma Mineral Products, Khewat No. 319, Khatoni No. 397, Mustil No. 33//10 (0-12), 34//5 (5-1), 6 (0-1) Vill. Bayal, Tehsil Narnaul, Distt. Mahendragarh, Haryana	25.09.2019	13.12.2019	03.01.2020	631250
8	Khushi Minerals Unit II, Kila No. 41//9/1 (4-9) Vill-Bayal, Tehsil-Narnaul Distt-Mohindergarh	03.10.2019	13.12.2019	03.01.2020	631250
9	Hare Krishan Mineral, M. No. 41 Kila No. 3(5-0) at Village-Bayal, Nangal Choudhary, Narnaul,	27.09.2019	13.12.2019	03.01.2020	618750
10	Shri Balaji Minerals, M. No./ Kila No. 41//1/2(3-0) & 2(6-0) at Village-Bayal, Nangal Choudhary, NNL	27.09.2019	13.12.2019	03.01.2020	618750
11	RADHEY RADHEY MINERALS Khewat No. 319, Khatoni No. 397, M.No.- 64, Kila No. 16 min West (6-2) & 17 min East (5-18) at Vill-Bayal, Nangal Chaudhary, Distt-Mohindergarh	03.10.2019	13.12.2019	03.01.2020	581250
12	SHREE JEE MINERALS, Khewat No. 347, M.No. 40, Kila No.10 (8-0) at Vill-Bayal, Nangal Chaudhary, Distt-Mohindergarh	27.09.2019	13.12.2019	03.01.2020	618750
13	Vikas Minerals, Khewat No. 333, Khatoni No. 422, Mustil No. 40//15 (3-18), 14 (4-2) VPO-Bayal, Narnaul	27.09.2019	13.12.2019	03.01.2020	618750
14	New Yadav Minerals, VPO- Bayal, Narnaul	26.09.2019	13.12.2019	03.01.2020	625000
15	Aditi Minerals Udyog, Khewat No. 296, Khatoni No. 381, Kila No. 44//9, Bayal, Narnaul	03.10.2019	13.12.2019	03.01.2020	581250
16	Ashoka Minerals , Rect//Kila No. 40//4 in the revenue state of Vill- Bayal, Narnaul:-	27.09.2019	13.12.2019	03.01.2020	618750
17	Balaji Minerals Co., Khewat No. 18, Khatoni No. 30, Mustil No. 41, Kila No. 16 (7-0), 25 (5-7), Vill- Bayal, Narnaul	26.09.2019	13.12.2019	03.01.2020	625000
18	Deepak Minerals, Khewat No. 333, Khatoni No. 421, Rect//Kila No. 40//3/2(3-0), 7(9-0), 8(8-0) in the revenue state of Vill- Bayal, Narnaul, Mohindergarh	27.09.2019	13.12.2019	03.01.2020	618750
19	Khagendra Minerals, Khewat No. 296 Khatoni No. 381, Mustil No. 41/4.6, 42//1/2, 10/2, 41//15/3, 44//9, 12/2, 13 Vill- Bayal, Narnaul	03.10.2019	13.12.2019	03.01.2020	581250
20	Lord Krishna Earth Minerals, Khewat No. 322, Khatoni No. 407, Kila No. 40/7, 14 VPO Bayal, Narnaul	26.09.2019	13.12.2019	03.01.2020	625000
21	Priya Minerals, Khewat No. 322, Khatoni No. 487, 40//15, 41//11, VPO- Bayal, Narnaul	26.09.2019	13.12.2019	03.01.2020	625000
22	Shiv Minerals, Khewat No. 18 Khatoni No. 30, Kila No. 41//12, 13, Bayal, Narnaul	26.09.2019	13.12.2019	03.01.2020	625000
23	Shri Shyam Minerals, Khewat No. 18, Khatoni No. 30, 40//14, 15 Vill- Bayal, Narnaul	26.09.2019	13.12.2019	03.01.2020	625000
24	Ajay Minerals Co., Khewat No. 257, Khatoni No. 325, 34//24, 43//4, Narnaul Road, Bayal	03.10.2019	13.12.2019	03.01.2020	581250
25	Hari Om Industries, Khewat No. 216, Khatoni No. 266, 64//24, 25, Bayal Road, Panchota, Bayal	03.10.2019	13.12.2019	03.01.2020	581250
26	Khushi Minerals, Khewat No. 312, Khatoni NO. 397, Mustil/ Kila No. 73//4, Vill- Bayal, Narnaul	03.10.2019	13.12.2019	03.01.2020	581250
27	Rathi Mineral & Chemicals, Khewat No. 23, Khatoni No. 47, Mustil No. 74, 4/1, 7/2 (1-4), 8 (0-8) Bayal, Narnaul	25.09.2019	13.12.2019	03.01.2020	631250
28	Jai Devi Minerals, Khewat No. 296 Khatoni No. 381, Mustil No. 34//5.6, 33//10, Village - Bayal, Narnaul	25.09.2019	13.12.2019	03.01.2020	631250
29	Laxmi Minerals, Khewat No. 333, Khatoni No. 421, Mustil NO. 40, Kila No. 2/2, VPO-Bayal, Narnaul	27.09.2019	13.12.2019	03.01.2020	618750
30	Rama Minerals Company, Khewat No. 376, Khatoni No. 479, Mustil/ Kila No. 72//22 (8-0), Bayal, VPO-Narnaul	03.10.2019	13.12.2019	03.01.2020	581250
31	Santosh Minerals, 41//11/2, 12//1 VPO-Bayal, Narnaul	03.10.2019	13.12.2019	03.01.2020	581250
32	Sharp Earth Minerals Pvt. Ltd., Khewat No. 298, Khatoni No. 381, Mustil NO. 33//10 (5-4), 34//5 (8-0), 6 (8-0), 7/1 (3-8), Vill- Bayal, Narnaul	25.09.2019	13.12.2019	03.01.2020	631250
33	Shiv Shakti Minerals, Khewat No. 312, Khatoni No. 397, Mustil No. 73//3, 4, VPO- Bayal, Narnaul	03.10.2019	13.12.2019	03.01.2020	581250
34	Shree Ganesh Minerals Industries, Khewat No. 322, Khatoni No. 407, 41//10/3, 11, Narnaul Road, Bayal	26.09.2019	13.12.2019	03.01.2020	625000
35	Shri Jagdamba Minerals, Narnaul Road, Bayal (Lease on Panchyal Land)	03.10.2019	13.12.2019	03.01.2020	581250